



#10 to 12

% 05.08.2011

Present: Mr. S. Krishanan, Adv. for the assessee.
Mr. Abhishek Maratha, Sr. Standing Counsel for the
Revenue.

(Common Orders)

+ITA Nos.1016, 1017, 1020/2009

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Learned counsel for the appellant/assessee seeks
permission to withdraw these appeals.

These appeals are dismissed as withdrawn.

A.K. SIKRI, J.

J.R. MIDHA, J.

AUGUST 05, 2011

pmc